

Assembling of Colour T.V. Sets

2110. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

(a) whether private sectors and public sectors have sought the permission of his Ministry to allow them to assemble colour T. V. sets;

(b) if so, the decision taken or proposed to be taken by his Ministry on the above matter;

(c) whether both the private and public sectors will be given permission in view of the increasing demand of the colour TV sets in the ensuing Asian Games; and

(d) if so, when permission is expected to be given to both the private and public sectors to assemble colour TV sets?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) Requests have been received from both private and public sector units for the manufacture of Colour TV sets.

(b) Applications are considered as per the existing Government policy, as and when they are received.

(c) The Policy to manufacture Colour TV sets to meet the immediate requirement of ASIAD-1982 does not discriminate between private and public sector units, both of whom are given permission.

(d) Request for import assistance under the scheme for immediate requirement of ASIAD-1982 are already under consideration and disposal, which will constitute such permission.

Import and Manufacturing of Colour T.V. Sets

2111. SHRIMATI KISHORI SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken any decision with regard to manufacture of colour television sets;

(b) whether there was any proposal to import over a lakh TV sets from abroad and hire them out to VIPs in Delhi;

(c) if so, what arrangement have been made for public distribution of imported colour TV sets; and

(d) if not, whether Government have made enquiries from local manufacturers or from abroad about replacing the black and white TV sets with colour tubes?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) To meet the immediate requirements for ASIAD-82, Government has decided to give the established manufacturers of Black and White TV sets in the country facilities for import of components for Colour TV sets. However, long term licensing policy for the manufacture of Colour TV Receivers is separately under formulation and will be announced as soon as the same is formulated.

(b) No, Sir.

(c) Does not arise

(d) No, Sir, as such a proposition of fitting a colour picture tube in Black and White set is not technically feasible.

Checking of Defections in Haryana

2112. SHRI RAMAVATAR SHASTRI:

SHRIMATI GEETA MUKHERJEE:

SHRI M. RAMANNA RAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that after general elections in Haryana on 19 May, 1982, the tendency of defections have been encouraged there; and

(b) the action proposed to be taken by Government to check this practice of defection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) The problem of defections cannot be viewed in isolation and it forms part of the larger issue of electoral reforms. The problem of defections is, therefore, being considered by the Government alongwith other issues connected with Electoral Reforms.

Crash programme to Implement 20-Point Economic Programme

2113. SHRI M. RAM GOPAL REDDY: Will the Minister of PLANNING be pleased to state:

(a) which are the States in India which have launched crash programme to implement the 20-point programme; and

(b) the details of the steps taken?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) All the States and Union Territories are implementing the 20-Point Programme.

(b) A number of steps have been taken for speedy and effective implementation by most States/Ut's Review committees have been set up at Chief Minister and Chief Secretary level as also Departmental review committees and District and Taluka level committees. In the District and Taluka level committees people's representatives are also associated. Departmental heads and other Senior Officers make field visits to see the progress of implementation of projects/schemes under the 20-Point Programme and take measures to remove the constraints on effective and speedy implementation.

Differences between IPS and non-IPS Officers in Intelligence Bureau

2114. SHRI M. RAM GOPAL REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some serious differences have crept in the Intelligence Bureau between the IPS and non-IPS officers of the Bureau;

(b) if so, whether as a result of his, the efficiency of this important agency is being affected; and

(c) what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) There are no differences between IPS and non-IPS Officers in the Intelligence Bureau. However, a section of the Intelligence Bureau employees have been indulging propaganda to that effect.

(b) and (c). The efficiency of the Intelligence Bureau has not been impaired by such propaganda.

दिल्ली विश्वविद्यालय में छात्रों को रैगिंग

2115. श्री नरसिंह मकवाना : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के कालेजों तथा विश्व-विद्यालय में नये विद्यार्थियों के साथ की जाने वाली रैगिंग को रोकने के लिए सरकार का क्या उपाय करने का विचार है ;

(ख) गत वर्ष रैगिंग की कितनी घटनाएं हुईं और क्या इस सम्बन्ध में पुलिस को कोई शिकायत प्राप्त हुई थी; और

(ग) क्या पुलिस को ऐसी कोई शिकायत प्राप्त हुई है कि शिक्षण संस्थानों के परिसरों में असामाजिक तत्वों द्वारा छात्रों को बहुत अधिक परेशान किया जाता है; और यदि हां, तो इसकी रोकथाम के लिए क्या कार्यवाही की गई है ?